

2

Dated: 3/1/94.

Applicant by Shri D.B. Walthare.
Respondents by Shri M.G. Bhargade.
The copy of the letter dt. 22/1/92
at Annexure-I shows that the
applicant's grievance is being looked
into by the department.

Shri Walthare for the applicant
states that he will be satisfied
if a direction is made asking
the respondents to decide the
applicant's representation in this
respect within a period of two
months from the date of receipt
of a copy of the order.

Direction accordingly. The
application is disposed of.

M.R. Kolhatkar

(M.R. Kolhatkar)
MCA

(M.S. Deshpande)
V/c

Copy of order issued
for applicant & resp.
on 12/1/94.

12/1/94

Notice dt: 22/11/93
Served to Resp No. 2.
dtd Nil
13/1/94